

②

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : IND/2363/2017
NAME OF THE TRANSFEROR : C.K. VIJAYAN
NAME OF THE TRANSFERREE : VIJAYA HOSPITALITY & RESORTS LTD + 2
UNDER SECTION : 241/242

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

① RAMASUBRAMANIAM
RAJA

FOR PETITIONER

R.A. Raja

② Sri Varshini
For
V. PAHESH

For Respondents

Sri Varshini

ORDER

Counsel for both the parties present. Counsel for Petitioner submitted that in another CP filed against the Petitioner, an order came to be passed by this Bench which has been challenged before the NCLAT and thereafter, in a SLP, the Apex Court has passed an order. He prayed for time to file a copy of the order by the next date of hearing. At request, time is enlarged. Put up on **03.08.2017** at **10.30 A.M.**

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Ch. Mohd. Sharief Tariq
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)